अल-भूतल परिवहन मंत्रालय के राज्य मंत्री (भी जगबीश टाइटलर): (क) 2613 कि॰ मी॰।

(ख) फिलहाल किसी नए राष्ट्रीय राजमार्ग की घोषणा का कोई प्रस्ताव नहीं है।

(ग) और (घ) अपेक्षित सूचना नीचे दी गयी है :---

(करोड ह्यार)

		(400 9 940)		
व 	ч			एन एच (ओ) कार्यों के लिए जारी की गयी रामी
	1990-91			65.00
	1991-92	•		60.25
	1992-93	•		49.95
·	1993-94	•		49.50

- (ङ) जी, नहीं।
- (च) प्रश्न नहीं उठता।

12.00 Noon

[The Vice-Chairman (Shri V. Narayanasamy) in the Chair]

STATEMENT BY M1NITSER

Correcting the reply given in the Rajya Sabha on 23rd February, 1994 to Starred Question No. 34

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): Sir, I beg to lay on the Table, a statement correcting the reply given in the Rajya Sabha on 23rd February 1994 to Starred Question No. 34 regarding utilisation of funds to control AIDS.

(Placed in library. See L.T. 5440/94)

PAPERS LAID ON THE TABLE

Various Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of section 40 of the Protection of Human Rights Act. 1993 :-

(i) G.S.R. No. 760(E), dated the 23rd December, 1993, publishing the National Human Rights Commission Chairperson and Members (Salaris, Allowances and other Conditions of Service) Rules, 1993.

(ii) G.S.R. No. 8(E), dated the 7th January 1994, publishing the National Human Rights Commission Chairperson and Members (Salaries, Allowances and other Conditions of Service) Amendment Rules, 1994.

II. A copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. No. 92 (E), dated the 11th February, 1994, publishing the corrigendum to the Notification G.S.R. No. 760(E), dated the 23rd December, 1993.

(Placed in Library. See No. LT 5364/94)

1. Report an J Accounts (1992-93) of the Kandla Dock Labour Board and related papers.

2. Report and Accounts (1992-93) of the Cochin Dock Labour Board and related papers.

3. Report and Accounts (1992-93) of the Inland Water Ways Authority of India NOIDA (UP) and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) Sir, I lay on the Table--

I. (1) A copy each (in English and Hindi) of the following papers, under section 5E of the Dock Worker's (Regulation of Employment) Act, 1948 : -

(i) (a) Annual Report and Accounts of the Kandla Dock Labour Board for the year 1992-93, together with the Audit Report on the Accounts. (b) Review by Government on the working if the above Board.

(Placed in Library. See No. IT 5479/94)

(ii) (a). Thirty-first Annual Report and Accounts of the Cochin Dock Labour Board For the year.1992-93, togther with the Audit Report on the Accounts.

(b) Review by Government on the working of the above Board.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5478/94

II. (1) A copy each (in English and Hindi) of the following papers, under section 24 of the Inland Waterways Authority of India Act-1985 :---

(i) Annual Report and Accounts of the In and Waterways Authority of India, Noida (U.P), for the year 1992-93, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the above Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

(Placed in Library. See No LT 5477/94)

Notification of the Ministry of Environment and Forests.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOREST (SHRI KAMAL NATH) Sir. I lay on the Table, under section 26 of the Environment (Protection, Act 1986, a copy (in English and Hindi) of the Ministry of Environment and Forests Notificaton S.O-No. 60(E). dated the 27th January, 1994 regarding non undertaking, in any part of India, of expansion or modernization of any ■ activity if pollution load is to exceed the existing one, unless it has been accorded environmental clearance by the Central Government.

(Placed in Library- See No. LT 5403/94)

Notification of the Ministry of Petroleum and Natural Gas.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NA-TURAL GAS (SHRI SATISH SHARMA) : Sir T lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act-1955. a copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas Notification G.S.R. No. 6(E), dated the 6th January, 1994, publishing the Liquified Petroleum Gas (Regulation of Supply and Distribution) Amendment Order, 1994.

(Placed in Library. See No. LT 5443/94)

Report of the Public Accounts Committee

SHRIMATI JAYANTHI NATARAJAN : (Tamil Nadu) Sir, I lay on the Table a copy (in Eglish and Hindi) of the Fifty-ninth Report of the Public Accounts Committee on action taken on the Twenty-seventh Report (Tenth Lok Sabha) on Procurement of Defective Imported Parachutes.

LEAVE OF ABSENCE

THE VICE-CHAIRMAN (SHRI V. NARA-YANASAMY) : I have to inform Members that a letter has been received from Shri R.K Karanjia stating that his blood pressurewas rising in consequence of the brain haemorrhage he had suffeied sometime ago. He will not. therefore, be in a position to attend the House during the current Session-He has, therefore, requested for the grant of leave of absence from all sittings of the House during thecurrent Session.

Is it the pleasure of the House that permission be granted to Shri R.K. Karanjia for remaining absent from all the sittings of the House during the current Session?

(No. hon. Member dissented)

THE VICE-CHAIRMAN : (SHRI V. NARAYANASAMY) : Permission to remain absent is granted.

THE VICE-CHAIRMAN (SHRI V. NARAYANASWAMY) : Shri Jagesh Desai.

SHRIMATI KAMLA SINHA : Sir, . . (*Interruptions*) One question. I will take just one minute.